

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR
MUNDARA ESTATE DEVELOPERS LIMITED
OPERATING IN REAL ESTATE AT MUMBAI, MAHARASHTRA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

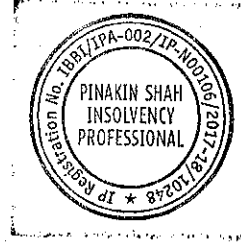
SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Name- Mundara Estate Developers Limited CIN- U70102MH2011PLC212152
2.	Address of the registered office	7B 11 Happy Home Chs Ltd Cts 1195 168 Ramkr, Nehru Road, Ville Parle East Mumbai Mumbai City MH 400057 IN
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Andheri (W) Mumbai
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Corporate Debtor not in operation
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be sought by sending email to- cirp.medl@gmail.com along with signed NDA
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be sought by sending email to- cirp.medl@gmail.com along with signed NDA
10.	Last date for receipt of expression of interest	12 th December, 2023
11.	Date of issue of provisional list of prospective resolution applicants	20 th December, 2023
12.	Last date for submission of objections to provisional list	23 rd December, 2023
13.	Date of issue of final list of prospective resolution applicants	29 th December, 2023
14.	Date of issue of information memorandum, evaluation matrix	2 nd January, 2024

o/c



Pinakin Shah
Insolvency Professional
IRP/IP/Liquidator
IP Reg. No.
IBBI/IPA-002/IP-N00106/2017-18/10248

	and request for resolution plans to prospective resolution applicants	
15.	Last date for submission of resolution plans	5 th February, 2024
16.	Process email id to submit Expression of Interest	cirp.medl@gmail.com



21 Dec 13
Pinakin Shah

RP for Mundara Estarte Developers Limited
Registration Number- IBBI/IPA-002/IP-N00106/2017-18/10248
Address- A/201, Siddhi Vinayak Towers, B/h DCP Office, Off. S.G.
Highway, Makaraba, Ahmedabad, Gujarat- 380051
For- Mundara Estate Developers Limited
Date: 27th November, 2023
Place: Ahmedabad